

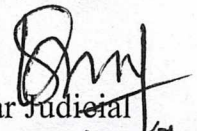
HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

In view of the non-availability of Hon'ble Mr. Justice Rajnesh Oswal today on 5th of October, 2026, it is hereby notified for the information of all the concerned that the dates in respect of the cases listed before the Single Bench of his lordship on the aforesaid date shall be given by the concerned Bench Secretary. However, upon mentioning, the urgent matters, if any (except part heard, tied up and assigned cases), shall be placed/ listed before the Single Bench of Hon'ble Mr. Justice Rajesh Sekhri.

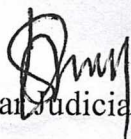
This notice is issued pursuant to the communication No. 46638/ RG dated 01-10-2026 of the Worthy Registrar General.

Srinagar.
05-10-2026.


Registrar Judicial
5/10/26

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Rajnesh Oswal.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Rajesh Sekhri.
... for information.
3. Incharge NIC/ Website, for uploading the notice on the official website of the High Court.
4. Incharge Development Team, for information and further necessary action.
5. Notice boards.
6. Office file.


Registrar Judicial